

ITEM NO.8

COURT NO.8

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7807/2022

THE NATIONAL GREEN TRIBUNAL & ANR.

Appellant(s)

VERSUS

THE GOA FOUNDATION & ORS.

Respondent(s)

(IA No. 63546/2023 - CLARIFICATION/DIRECTION AND IA No. 63542/2023
- INTERVENTION/IMPLEADMENT)

Date : 10-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s)

Mr. Arvind Datar, Sr. Adv.
Mr. Santosh Krishnan, AOR
Ms. Deepshikha Sansanwal, Adv.

For Respondent(s)

Ms. Indira Jaising, Sr. Adv.
Ms. Nupur Kumar, AOR
Mr. Paras Nath Singh, Adv.

Mr. Ninad Laud, Adv.
Mr. Saurabh Kulkarni, Adv.
Mr. Ivo D Costa, Adv.
Mr. Avinash Mathews, Adv.
Ms. Anshula Vijay Kumar Grover, AOR

Ms. Madhusmita Bora, AOR
Mr. Pawan Kishore Singh, Adv.
Mr. Dipankar Singh, Adv.
Ms. Pavithra V, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 63546/2023 AND IA No. 63542/2023

As prayed by Mr. Arvind P. Datar, learned senior counsel appearing for the appellant, list these applications on 24.04.2023.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)